



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/1418/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 6th March, 2020.

Sub: **Casual leave with Station leave permission .**

Ref:- Your letter No. ITS.01/2019/42 dated 05.03.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 07.03.2020 along with station leave permission from the evening of 06.03.2020 (after completion of court works) till the morning of 11.03.2020 (before Court hours), as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence, the next senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1420

Memo NO.HC.VII-79/2004/1419-A, dated 6.3.2020

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.

06/03/2020

JT. REGISTRAR (VIGILANCE)

Polen